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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The Registrar
Gauhati High Court
Kohima Bench, Kohima

Dated Guwahati, the December, 2021.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. HC(K)3/2018/REG/640 dated 07.12.2021

Sir,

With reference to the above, I am directed to inform you that Smti Nino Iralu, Secretary (Judicial), Justice & Law Department, Nagaland, Kohima has been allowed to avail LTC for the current block period of 2018-2021, to visit Bangalore and Mysore w.e.f. 23.12.2021 to 06.01.2022 with her family by the shortest possible route, as per existing Rules.

Smti Iralu may be informed accordingly

Yours faithfully,

self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6551 - 6553 /A. dated 10/12/21
Copy to:-

1. The Principal Accountant General, (A&E), Kohima, Nagaland.
2. Smti Nino Iralu, Secretary (Judicial), Justice & Law Department Kohima Nagaland for information with reference to her letter No. LAW-JE/44/2012 dated 03.12.2021
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

10/12/2021
REGISTRAR (VIGILANCE)